

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.  
15.1.2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 134/17 in CP(IB)No. 25/BB/ 2017	-	For filing written submission	Rule-6 of I&B	Knight Frank (India) Pvt. Ltd. Vs Krishna Enterprises(Housing & Infra-structure) India Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

18 *Alka Tripathi*  
*9739382516*

*for the Petitioner*

*Alka Tripathi*

18 *Jasleen Kaur*  
*(+91) 8884557587*

*for the Respondent*

*Jasleen*

**ORDER**

Counsel for Petitioner is present. She has filed written submission in IA 134/17. Counsel for Respondent is also present. She has also filed written submission. Counsel for Corporate Debtor reported that matter is under talks of compromise and requested the Tribunal to list it on 29.01.2018. Hence, matter is listed for reporting settlement or for proceeding with IA 134/17.

*[Signature]*  
Member (T)

*[Signature]*  
Member (J)